

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP-625/2016 in
OA-4251/2014**

New Delhi, this the 06th day of September, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Dr. Ram Avtar Gautam, Aged about 65 years,
S/o late Sh. R.N. Prashad,
R/o H.No. C-60, Pocket-1,
Kendriya Vihar-II, Sector-82,
Noida-201304. Petitioner

(through Sh. Prabhakar Narain)

Versus

Govt. of NCT of Delhi through

1. Dr. M.M. Kutty,
Chief Secretary,
Govt. of NCT Delhi,
Delhi Secretariat, New Delhi.

2. Sh. Chandrakar bharti,
Secretary, Health & Family Welfares,
Department, Govt. of NCT of Delhi,
9th Level, Delhi Secretariat, New Delhi.

3. Dr. Puneeta Mahajan,
Medical Superintendent,
Sanjay Gandhi Memorial Hospital,
GNCD, S-Block, Mangolpuri,
Delhi. Respondents

(through Sh. N.K. Singh for Sh. Amit Anand)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

This CP has been filed for alleged non compliance of our order dated 26.04.2016, the operative part of which reads as follows:

" 6. I, therefore, allow this O.A. and set aside the impugned order dated 29.09.2014. I further direct the respondents to release the admissible gratuity and leave encashment amount of the applicant within a period of eight weeks from the date of receipt of a certified copy of this order. The applicant shall also be entitled to interest 8% for delayed payment counting from his date of superannuation till the date of actual payment. No costs."

2. Today when this matter was taken up, it was admitted by the parties that the order stands complied with and the petitioner has received payment of interest granted by this order as well.

3. In view of the aforesaid, this CP is closed and the notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/